Name of Corporate Debtor:	Trident Tools Limited
Date of Commencement of CIRP:	18.09.2019
List of Creditors as on:	19.12.2020

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether related	% of voting	contingent	mutual dues,	under verification	claim not	
			receipt		admitted		party?	share in CoC, if	claim	that may be set-		admitted	
								applicable		off			
1	Department of State Tax,	State	11.11.2019	22,032,966.00	22,032,966.00	Unsecured		-	-	-	-	-	
	Government of	Government					No						
	Maharashtra, Mumbai												
2		Central	16.12.2019	80,031,722.00	80,031,722.00	Unsecured	No	-	-	-	-	-	
	Department of Customs	Government					NO						
3		Local Authority				Unsecured	No	-	-	-	-	-	
	Gram Panchayat-Dhansar		01.02.2020	770,805.00	770,805.00		NO						
	Central Excise, Mumbai-III	Central	04.02.2020	1,515,050.00	1,515,050.00	Unsecured		-	-	-	-	-	
	(Now CGST & CX. DN. III,	Government					No						
	Palghar)												
5	Income Tax Department	Central	25.02.2020	12,949,049.00	-	Unsecured		-	-	-	-	12,949,049.00	The said claim was
		Government											received after passing
							No						the resolution for
							140						Liquidation by the CoC
													members
	Total 117,299,592.00 104,3				104,350,543.00			_		_	_	12,949,049.00	

Note: As on the circular dated 24th November 2021, the Corporate Debtor is under Liquidation.

The RP has handed over the affairs of the Corporate Debtor to the Liquidator pursuant to the order dated 31.05.2021 (received on 12.06.2021) read with subsequent amended order dated 01.09.2021 (received on 11.09.2021). This compliance is pursuant to the email dated 08.12.2021 received from IIIPICAI.